

THE HIGH COURT OF MEGHALAYA

SHILLONG

No. HCM.II/102/2016-Estt/1535

Dated the 14th March, 2016

NOTICE

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated 11th June, 2015. (For the Post of Assistant Protocol Officer)**

This is for information of all concerned that the interview for recruitment to the post of Assistant Protocol Officer is scheduled to be held on 30th March, 2017(Thursday) at 01:15 PM in the High Court Premises. Call letters to the eligible applicants have been dispatched by Registered Post.

However, a copy of the call letter is displayed with this notice. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the draft call letter, fill the particulars and paste a passport size photograph and bring the same for permission to appear in the interview.

By Order,


REGISTRAR GENERAL

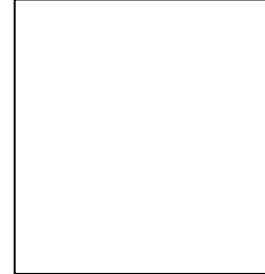
THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/102/2016-Estt/1534

Dated the 14th March, 2016

To,

Roll No: _____



Subject: Recruitment for the post of Assistant Protocol Officer
(Advertisement No.HCM.II/98/2015/1673 dated
11th June, 2015)

Sir/ Madam,

On the basis of the written examination held on 11.02.2017 for the post of Assistant Protocol Officer in the High Court of Meghalaya, you have been found eligible for Interview. You are requested to report for Interview on 30th March, 2017 (Thursday) at 01:15 P.M. in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the Interview.

Please bring your original certificates for appearing in the interview.

No TA/DA will be paid by the High Court for appearing in the interview.

Yours faithfully,

REGISTRAR GENERAL